

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/00339/2019

HYDERABAD, this the 11th day of November, 2020.



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

R.Samba Siva Rao S/o R.Suryanarayana,
Aged 43 years, Occ : Loco Pilot (Goods), Group-C,
O/o The Chief Crew Controller,
South Central Railway, Ramagundam Depot,
Secunderabad Division, Ramagundam R.S.

...Applicant

(By Advocate : Mr.K.R.K.V.Prasad)

Vs.

1. Union of India represented by
The General Manager,
South Central Railway, Rail Nilayam,
Secunderabad.
2. The Divisional Railway Manager,
South Central Railway, Secunderabad Division,
Secunderabad.
3. The Senior Divisional Personnel Officer,
South Central Railway, Secunderabad Division,
Secunderabad.

....Respondents

(By Advocate : Mrs.Vijaya Sagi, SC for Railways)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)



Through Video Conferencing:

Heard Mr.K.R.K.V.Prasad, learned counsel for the applicant and Mrs.Vijaya Sagi, learned Standing Counsel for Railways.

2. Mr. K.R.K.V.Prasad, learned counsel for the applicant submitted vide letter dated 11.11.2020 that the applicant would like to withdraw the OA. Accordingly the Original Application is dismissed as withdrawn.
3. No order as to costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVE MEMBER **JUDICIAL MEMBER**

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